

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/224/2017
NAME OF THE PETITIONER : TUN L HOTEL HOUSE BOAT RESORTS RESTAUREN
PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. SANKARANARAYANAN	practicing company	
2.	B. Sarathbabu Advocate	Counsel for Respondent Roc Chennai	B. Sarathbabu B. Gokul

ORDER

Heard both the sides. Order reserved.

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)